

**National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/697

Date: 02.11.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **12.11.2018, 13.11.2018 & 14.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.No.178/2017/EZ M.A.No.01/2018/EZ	Mahanaya River Safety Society Vs State of Bihar & Others	20.12.2018
2	O.A.120/2015/EZ M.A.1187/2016/EZ	Subrato Mukherjee Vs WBPCB & Others	20.12.2018
3	Appeal 05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	20.12.2018
4	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	20.12.2018
5	O.A.101/2015/EZ	Biswajit Mukherjee Vs. Union of India & Others	20.12.2018
6	O.A.132/2016/EZ	Abdullah Sardar Vs DFO & Others	20.12.2018
7	O.A.No.94/2016/EZ	Sri Debeswar Chutia Vs Oil India Ltd & Others	20.12.2018
8	O.A.No.99/2016/EZ M.A.No.02/2017/EZ	Savita Kumari Vs. State of Jharkhand & ors.	20.12.2018
9	O.A.No.03/2017/EZ	Sasee Bhusan Pattnaik Vs State of Odisha & Others	20.12.2018
10	O.A.36/2017/EZ	Sivaji Chatterjee VS Himadri Chemicals	20.12.2018
11	O.A.No.134/2017/EZ M.A.334/2017/EZ	Manoj Kumar Dehury Vs State of Orissa & Others	20.12.2018
12	O.A.No.56/2015/EZ	Subhas Datta Vs Union of India & Others	20.12.2018
13	O.A. No. 14/2018/EZ	Kingshuk Majumdar Vs Union of India & Ors	20.12.2018

By order


Registrar

02.11.2018.

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 2. Secretary, NGT, EZB, Bar Association
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 4. Notice Board
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Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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Finance Centre, 3rd Floor
New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/695


Date: 02.11.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **15.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 156/2016/EZ & M.A. No. 312/2017/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	21.12.2018
2	Original Application no. 157/2016/EZ & M.A. No. 313/2017/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	21.12.2018
3	Original Application no. 166/2016/EZ M.A. No. 314/2017/EZ M.A. No. 315/2017/EZ	Sangram Keshari Mohanty Vs. State of Odisha & ors	21.12.2018
4	Original Application no. 167/2016/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	21.12.2018
5	Original Application no. 174/2016/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	21.12.2018
6	Original Application no. 142/2017/EZ & M.A.No.21/2018/EZ M.A.No.22/2018/EZ M.A.No.23/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & Ors.	21.12.2018
7	Original Application no. 150/2017/EZ	Sasee Bhoosan Patnaik Vs. State of Odisha & oRs.	21.12.2018
8	Original Application no. 65/2017/EZ M.A. No. 211/2017/EZ	Subhas Mohapatra Vs State of Odisha & ors.	21.12.2018
9	O.A.No127/2017/EZ	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	21.12.2018
10	O.A.No83/2016/EZ (Disposed of)	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	21.12.2018

By order


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02.11.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 696

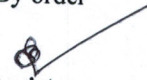
Date: 02.11.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **16.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.No127/2015/EZ	Ramchandra Mardi Vs WBPCB & Others	24.12.2018
2	O.A.88/2015/EZ	Joydeep Mukherjee Vs Member Secretary WBPCB & Others	24.12.2018
3	O A No18/2016/EZ	Bishnu Pada Pakhira Vs. Member Secretary, West Bengal Pollution Control Board & Ors	24.12.2018
4	O.A. NO. 25/2016/EZ M.A. No. 814/2016/EZ M.A. No. 25/2017/EZ M.A. No. 12/2018/EZ M.A. No. 13/2018/EZ	Sunit Kumar Mallick Chowdhury Vs. State of West Bengal & Ors.	24.12.2018
5	O.A.13/2018/EZ	Sri Sudan Das Vs State of Assam & Others	24.12.2018
6	O.A.No. 109/2015/EZ	Joydeep Mukherjee Vs. West Bengal Pollution Control Board & Ors.	24.12.2018
7	Original Application no. 62/2017/EZ	Gobinda Biswas Vs. State of West Bengal & Ors.	24.12.2018
8	O.A. No.171/2017/EZ & M.A. No.347/2017/EZ M.A.No.31/2018/EZ	Srikrishna Parua Vs W.B.P.B. & Others	24.12.2018

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